

**Annexure-3****List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

Name of Corporate Debtor: DHARTI PROTEINS LIMITED Date of Commencement of CIRP: 29/04/2024

List of stakeholders as on: 13/07/2024

(Amount in Rs)

| S<br>N | Name of<br>creditor                        | Details of claim received |   | Details of claim admitted   |                                    |                                   |  |                                   |                               | Amount<br>of<br>conting<br>ent<br>claim | Amount of<br>any mutual<br>dues, that<br>may be set-<br>off | Amount<br>of claim<br>not<br>admitte<br>d | Amount<br>of claim<br>under<br>verificat<br>ion | Remark,<br>if any |
|--------|--|---------------------------|---|-----------------------------|------------------------------------|-----------------------------------|--|-----------------------------------|-------------------------------|---|---|---|---|-------------------|
|        |  | Date of<br>receipt        | Amount<br>claimed<br>(unrelated<br>party) | Amount of<br>claim admitted | % of<br>voting<br>share in<br>CoC* | Nature of<br>claim                | Amount<br>covered by<br>security<br>interest | Amount<br>covered by<br>guarantee | Whethe<br>r related<br>party? |   |   |   |   |                   |
| 1      | Goenka<br>Business &<br>Finance<br>Limited | 13.05.2024                | 1,34,59,071                               | 1,34,59,071                 | 100%                               | Secured*<br>financial<br>creditor | 1,34,59,071                                  | Nil                               | NA                            | 0                                       | 0   | 0   | 0   | None              |
| TOTAL  |  |                           | 1,34,59,071                               | 1,34,59,071                 | 100%                               |                                   | 1,34,59,071                                  |                                   |                               | 0                                       | 0   | 0   | 0   |                   |

Section 3(4): "charge" means an interest or lien created on the property or assets of any person or any of its undertakings or both, as the case may be, as security and includes a mortgage